

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No.100/50/2017

New Delhi this the 6th day of January, 2017

HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

Abhisek Kumar
S/o Late Shri Manoj Kumar
R/o 6/26, Village Jareda,
Delhi Cantt-10. .. Applicant
Age 19 years

(By Advocate: Mr. Akshay Bhatia for Mr. Bharat Bhushan Bhatia)

Versus

1. Ministry of Finance,
Through Secretary,
Custom and Excise,
Revenue Department,
128-A, North Block,
New Delhi.
2. Deputy Commissioner,
Central Excise Commissionerate,
Division-III,
Ghaziabad-UP. .. Respondents

ORDER (ORAL)

Learned proxy counsel for the applicant appears and informs about the facts of his OA. A brief examination of this OA shows that the OA needs some correction. He seeks to withdraw his OA at this stage, with permission to file again at the appropriate time.

2. OA is disposed of as withdrawn at this stage itself with permission to file again.

**(NITA CHOWDHURY)
MEMBER (A)**

Rakesh